

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 246 of 2012 &
IA Nos. 401 & 402 of 2012 & 71, 245, 439 & 442 of 2013
IA No. 139 of 2014, IA Nos. 395 & 396 of 2014
&
Appeal No. 229 of 2012 &
IA No. 368 of 2012

Dated : 13th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Appeal No. 246 of 2012 &
IA Nos. 401 & 402 of 2012 & 71, 245, 439 & 442 of 2013
& IA No. 139 of 2014

Tata Power Co. Ltd.
Versus.

...Appellant(s)

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr.C.S. Vaidyanathan, Sr.Adv.
Mr. Ramji Srinivasan, Sr. Adv
Mr. Sanjay Sen, Sr.Adv,
Mr. Sakya Singha Chaudhuri
Ms. Purna Priyadarshini
Ms. Kanika Chug

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza for RIL
Mr. Buddy A. Ranganadhan for R.1

Appeal No. 229 of 2012 &
IA No. 368 of 2012

Reliance Infrastructure Ltd.
Versus.

...Appellant(s)

Maharashtra Electricity Regulatory Commission & Ors.**...Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr.C.S. Vaidyanathan, Sr.Adv
Mr. Ramji Srinivasan, Sr. Adv
Mr. Sakya Singha Chaudhuri
Ms. Perna Priyadarshini
Ms. Kanika Chug

Mr. Buddy A. Ranganadhan for R.1

ORDER

Learned Counsel for the Respondents take notice in IA.No.395 of 2014 and IA No.396 of 2014 in Appeal No.246 of 2012. We have heard Mr.Buddy Ranganadhan appearing for the State Commission in the main Appeal.

Post the matter for further hearing on **15.10.2014 at 4.00 p.m.**

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson